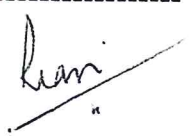



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/04/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP/335/IB/2018  
NAME OF THE PETITIONER(S) : TARAPORE CONSTRUCTION PVT LTD  
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	RAVI RUSAGIAMON FOR JM LEASL	FOR PETITIONER	
	Geethanjali T For M/s Aiyar and Dalia	For Respondent	

ORDER

Both the counsels are present. Respondent counsel filed vakalat and prayed for time to file counter. He is also directed to send a copy of the counter to other side before the next date of hearing. At request, time is enlarged. Put up on **01.06.2018**.

  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

/pb/